

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 15th February, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR PRONOUNCEMENT OF JUDGMENT			
1.	Original Application No. 102/2018	Nagavelli Rajalingamurthy Vs. Singareni Collieries Company Ltd. & Ors.	Mr. Sravan Kumar, Adv. for Applicant Mr. A. Sanjeev Kumar, Adv. for R-1 & 3 Mr. Rahul Pratap, Adv. for MoEF Mr. Dhananjay Baijal & Mr. Nikhil Nayyar, Adv. for R-5 Mr. Balendu Shekhar, Adv. for CPCB
2.	Original Application No. 167/2018 (Earlier O.A. No. 99/2017 (CZ))	Pathranand Vs. State of M.P. & Ors.	Mr. Pradeep Mishra, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of MP Mr. Rajesh K. Singh, Adv. for MoEF
FOR ADMISSION			
3.	M.A. No. 09/2019 IN Execution Applicaton No. 57/2018 IN O. A. No. 302/2015	S. N. Rohatgi Vs. Union of India & Ors.	Mr. Sudhir Naagar, Adv. for Applicant
4.	Original Applicaton No. 210/2019	Pavit Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
FOR HEARING			
5.	Original Application No. 15/2014 (M.A No. 590/2015, M.A. No. 845/2015 & M.A. No. 1106/2016)	Him Jagriti Uttaranchal Welfare Society Vs Union of India & Ors.	Mr. Raj Panjwani, Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R – 1 Mr. Arun Bhardwaj, Adv. for R – 2 Mr. Kirtiman Singh, Adv. for R - 3 Mr. Prateek Gupta, Adv. for R – 4 Mr. Kundan Kr. Mishra, Adv. for R – 5 Mr. Amit Sibal, Sr. Adv. Along with Mr. Sikhil Suri, Adv. for R – 6 Mr. Raj Kumar, Adv. for R – 7 Mr. A. K. Prasad, R-8 & 9 Mr. S. Nanda, Adv. for R-10 Ms. Somiran Sharma, Adv. for PCMA Mr. R. Chandrachud, Adv. for IDMA Mr. Arun Kr. Sinha, Adv. for Uflex Ltd. Mr. Shiv Kumar Suri, Adv. for IFCA Mr. Pramod Kumar, Adv. for Mother Dairy Mr. Shishir Deshpande, Adv. for FOPE Ms. Ruby Singh Ahuja, Adv. for IBHA
6.	Original Application No. 418/2015 (M.A. No. 968/2015, M.A. No. 1224/2015 & I.A. No. 03/2019)	Ferozpur Welfare Society (Regd.) Vs. State of Haryana & Ors.	Ms. Preeti Singh & Mr. Gagandeep Sharma, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 8 & 10 Mr. Raj Kumar, Adv. for CPCB Mr. Shivesh P. Singh, Adv. for R-11,14,21&23 Mr. Utkarsh Sharma, Adv.

			Mr. S. N. Gupta, Adv. for R-12 Mr. Ajay Jain, Adv. for R-13 Ms. Tanvi Sharma, Adv. for R-18 Mr. Pintu Jain, Adv. for R-19 Mr. Parveen Gupta, Adv. for R-21 Mr. Vivek K. Tondon, Adv. for R-25 to 29 Mr. Aamir Khan, Adv. (LC) Mr. D. K. Mishra, Adv.
7.	Original Application No. 202/2016 (M.A. No. 381/2016) (PH) WITH	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for R-1 to 3 Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh Mr. Abhimanyu Rathore, Adv.
8.	Review Application No. 21/2017 IN M.A. No. 547/2017 IN O. A. No. 202/2016 WITH	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant
9.	Original Application No. 34 (T _{HC})/2014 (CWP No. 2844/2011) (M.A. No. 282/2016 & M.A. No. 1230/2016) WITH	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Advs. & Digvijay Singh Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R – 9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for RSPCB Mr. A. K. Prasad, Adv. Mr. B. V. Niren, Adv. for CGWA
10.	Review Application No. 25/2017 IN M.A. No. 1230/2016 IN O.A. No. 34/2014 (T _{HC})	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Vijay Kothari, A dv. for Applicant
11.	Original Application No. 521/2016	Hotel & Restaurant Association of Uttranchal Vs. MoEFCC & Ors.	Mr. I. K. Kapila, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Mukesh Verma, Adv. for UEPPCB Mr. Raj Kumar, Adv. withfor CPCB Mr. A. K. Prasad, Adv. for MoHUA
12.	Original Application No. 464/2017	Khushi Sewa Sanstha Vs. The State (Govt. of NCT of Delhi) & Ors.	Mr. Alamgir & Mr. Mohammad, Shadam, Advs. for Applicant Mr. Ajay Jain, Adv. for GNCTD Ms. Priyanka Swami, Adv. for State of UP Mr. B. V. Niren, Adv. for CGSC Mr. Ravindra Kumar, Adv. for Noida Ms. Puja Kalra, Adv. for SDMC Mr. Dinesh Jindal, LO for DPCC Mr. Sameer Abhyankar, Adv.
13.	Original Application No. 472/2017 (M.A. No. 920/2017)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Nitin Singh, Adv. for R-4 & 5 Mr. M. P. Shorawala, Adv. Mr. Shiv Mangal Sharma, Adv. with Mr. Saurabh Rajpal, Adv. for RSPCB

14.	Original Application No. 02/2018 (M.A. No. 190/2018, M.A. No. 191/2018, M.A. No. 192/2018 & M.A. No. 193/2018) (Earlier O.A. No. 273/2016 (SZ))	Sri B. Harshavardhan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Venkat Reddy, Adv. for R-2 & 3 Dr. Abhishek Atrey, Adv. for MoEF Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. Anubhav Anand Aron, Adv. Mr. G. M. Kawoosa, Adv.
15.	Original Application No. 382/2018 (M.A. No. 873/2018 & I.A. No. 45/2019) (PH)	Hemant Kumar Rajoria Vs. Union of India & Ors.	Mr. R. S. Mehta & Mr. J. P. Gurjar, Advs. for Applicant Mr. Rakesh Mahajan, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 4 Mr. Anuj Bhandavi, Adv. for R-5 & 6
CASE AT SR. NO. 16 WILL BE TAKEN-UP ON 18.02.2019 FOR HEARING			
16.	Original Application No. 340/2018 (M.A. No. 1136/2018)	Aleixo Pereira Vs. The Village Panchayat Majorda-Utorda -Calata & Ors.	Mr. Aleixo Pereira, Applicant in person Mr. Manish Raghav, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. Rebello, Advs. for R-4-7, 9-13, 16 & 17 Mr. Nitin Jani, Adv. for R-8 Ms. Sangita Tahbildar, Adv. for R-14 Mr. Gigi C. George, Adv. for MoEF & CC
CASE AT SR. NO. 17 WILL BE TAKEN-UP ON 19.02.2019 FOR HEARING			
17.	Original Application No. 385/2018	Abdul Jabbar & Ors. Vs. Bhopal Municipal Corporation & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of MP Mr. Rajul Shrivastav, Adv. for MPPCB
CASES AT SR. NO. 18 TO 22 WILL BE TAKEN-UP ON 08.03.2019 FOR HEARING			
18.	Execution Application No. 09/2018 IN O. A. No. 313/2016	Amar Singh Rana Vs. State of Himachal Pradesh & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Vikas Mahajan, AAG for R-1 Mr. D. K. Thakur, Adv. for R-2 Mr. Divya Prakash Pande, Adv. for HPSPCB
19.	Execution Application No. 34/2018 IN O. A. No. 253/2015	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for Applicant Mr. Bhanwar Pal Singh, Adv. for R-1, 5, 6 & 7 Mr. Pradeep Misra, Adv. for R-4 Mr. Rachit Mittal, Adv. for R-8 Ms. Priyanka Swami, Adv. for Nagar Nigam GZB Mr. Rajesh Raina, Adv. for UPSIDC
20.	Original Application No. 365/2018	Pothabathula Nageswara Rao Vs. Polavaram Project Authority & Ors.	Mr. Pragya Parijat Singh, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 3 Mr. Rakesh Mahajan, Adv. for R-2 Ms. B. S. Mor, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for State of AP Mr. Rajesh K. Singh, Adv. for MoEF
21.	Original Application No. 426/2018 (M.A. No. 986/2018)	Mohammed Nayeem Pasha & Anr. Vs. The State of Telangana & Ors.	Mr. Mohammed Nayeem Pasha, Applicant in person Mr. P. Venkat Reddy, Adv. for State of Telangana Mr. Harsha Peechara, Adv. for TSRTC Mr. Divyanshu Ray, Adv. for TSPCB Mr. Satyalipsu Ray, Adv. for MoEF Mr. Nikhil Nayyar, Adv. for R-4 Ms. Vidhi Jain, Adv. for R-10
22.	Original Application No. 433/2018 (M.A. No. 1009/2018)	Sisar-Sikang Preservation Committee Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Dhruv Pal, Adv. for MoEF Ms. Eliza Bar, Adv. for R-2 & 4 Ms. Sharmishtha Shukla, Adv. for R-3 Mr. Anil Shrivastav, Adv. for R-5 & 6 Mr. Akhil Aggarwal, Adv. for R-7 Mr. Narender Pal Singh, Adv. for R-8

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